NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/152 & 153/CAA/2017

NAME OF THE TRANSFEROR

: A PLUS EDUCATION SOLUTIONS PVT LTD

NAME OF THE TRANSFERRE

: INDIACAN EDUCATION PVT LTD

UNDER SECTION

: 230

S.No	. Name (in Capital)	Represented by	Signature
1.	PAWAN JHABAKH K. MANINAMAN	Councifa Retitions Anmosta	(A
		An Morrison to Ave	MIN

ORDER

Counsel for petitioner present. Representative of Official Liquidator present and prayed for time to file report. Time is enlarged at request. Put up on 28.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc